

टिकट जांच करने वाले कर्मचारियों के विषय पिछली रेल हड़ताल के दौरान में कार्रवाई की गयी थी, उनके प्रलग से घांकड़े तुरन्त उपलब्ध नहीं हैं। लेकिन, उन टिकट जांच करने वाले कर्मचारियों के घांकड़े (अलबार), जिन्हें नौकरी से हटाया/बरखास्त प्रथमा निलम्बित कर दिया गया था और बाद में पुनः इयूटी पर ले लिया गया था, नीचे दिये गये हैं :—

रेलवे	निल- म्बित किये गये	सेवा से बर- खास्त/ हटाये गये	जोड़	टिकट जांच करने वाले उन कर्म- चारियों की संख्या जिन्हें पुनः इयूटी पर ले लिया गया है	
1	2	3	4	5	
मध्य		9	3	12	11
पूर्व		2	109	111	73
उत्तर		4	14	18	16
पूर्वोत्तर		6	3	9	4
पूर्वोत्तर सीमा	—		52	52	35
दक्षिण		1	7	8	—
दक्षिण मध्य		5	2	7	5
दक्षिण पूर्व	—		6	6	—
पश्चिम		23	29	52	

Decentralisation of Powers of Railway Board

*334. SHRIMATI ROZA DESHPANDE: Will the Minister of RAILWAYS be pleased to state:

(a) whether the Government are considering the decentralisation of the powers of the Railway Board to facilitate the effective functioning of the Zonal railways; and

(b) if so, the salient features thereof and the steps taken in that direction?

THE MINISTER OF RAILWAYS (SHRI L. N. MISHRA): (a) and (b). The Government have considered the matter and taken steps recently to delegate more powers to the Zonal Railways. The delegation is by way of more powers for the General Managers in matters concerning "Works", "Establishment" and other matters.

Meeting of Law Secretaries on Free Legal Aid to the poor

*335. SHRI P. GANGADEB-
SHRI SHRIKISHAN MODI:

Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to state:

(a) whether a meeting of Law Secretaries of Central and State Governments was held on 20th July, 1974 in New Delhi to discuss the feasibility of rendering free legal aid to the poor; and

(b) if so, outcome of its discussions?

THE MINISTER OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI H. R. GOKHALE): (a) and (b). A conference of Law Secretaries of Central and State Governments was held on 20th July, 1974, at Vigyan Bhavan, New Delhi. This Conference was held mainly in connection with finding of ways and means of ensuring the availability of personnel trained in drafting